

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]
FOR THE ATTENTION OF THE STAKEHOLDERS OF TAMANNA VANIJYA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	TAMANNA VANIYA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	17/11/2006
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED	REGISTRAR OF COMPANIES, CHHATTISGARH
4.	CORPORATE IDENTITY NUMBER	U51109CT2006PTC001874
5.	ADDRESS OF THE REGISTERED OFFICE	"Singapore City", Block-6, 5 th Floor Flat No.5D, G.E Road Raipur CT 492099
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	31.03.2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MS. SWATI SINGHANIA 1 Heysham Road Kolkata – 700020 caswatisinghania@gmail.com 9831060906 Reg No.: IBB/PA-001/IP-P01985/2020-21/13214
8.	LAST DATE SUBMISSION OF CLAIMS	30.04.2023

Notice is hereby given that TAMANNA VANIJYA PRIVATE LIMITED has commenced voluntary liquidation on 31.03.2023.

The stakeholders of TAMANNA VANIJYA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 30.04.2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

For TAMANNA VANIJYA PRIVATE LIMITED
(In Voluntary Liquidation)

Sweet's Singhania

SWATI SINGHANIA

Name and Signature of the Liquidator

Date: 03.04.2023

Place: Raipur

‘ED should reveal details of raids’

STAFF REPORTER ■
RAIPUR

Keeping heat on the Enforcement Directorate for its continuous raids in Chhattisgarh, Chief Minister Bhupesh Baghel on Sunday asked it to reveal details it found during over 50 raids conducted since the Congress convention was held in late February this year in the state.

Chhattisgarh has seen the highest number of ED raids. The state government is against the corruption but the ED should disclose what it found during these raids, said Baghel.

On unemployment



allowance, he said, during the BJP rule, in 2003-04, Rs 300 per month was being given as unemployment

allowance which was then raised to Rs 1,000 in 2012-13. It was discontinued in 2016-17. The total amount

paid in the entire 15 years was Rs 100 crore. But the Congress government had made a budgetary provision

of Rs 250 crores, he said.

He further said during BJP's tenure, only people below the poverty line used to get unemployment allowance. But now there is no such condition as even annual income of Rs 2.5 lakh has been eligible.

The registration of two years was mandatory which has been continued.

During the BJP rule, the process was complex but now it has been made simpler through an online portal. On a single day 6,000 applications were received.

The money will be transferred to beneficiaries under direct benefit transfer (DBT) to bank accounts.

Forefathers knew importance of education: CM

STAFF REPORTER ■
RAIPUR

Chhattisgarh Chief Minister Bhupesh Baghel on Sunday said the forefathers knew the importance of education and time management. The government is following their shown path.

He was addressing a gathering during 'Bhent Mulaqat programme, (direct public interaction) after unveiling the statues of Mahatma Gandhi and Dau Pyarelal Belchandan in village Tirma of Durg Rural Assembly Constituency.

He also performed the bhumi puja of a Community building in Kurmipara. He released a folder based on the biography of Dau Pyarelal Belchandan and pledged to open Swami Atmanand English Medium School in Tirma village.



Baghel also pledged Rs. 25 lakh for the development of the region. Baghel praised local farmer Tarakeshwar for donating Rs 7,000 through cheque to Chief Minister Relief Fund obtained after sale of paddy.

On Pyarelal Belchandan, Baghel said he led a quite disciplined life and used to tour all day. He had a unique identity due to his punctuality and dedication to protect the rights and interest of the farmers. He used to preserve all letters. He used to greet

everyone irrespective of age, starting a new tradition.

Baghel announced to name the village Higher Secondary School and Kharkhara Mohandipat Irrigation Scheme in Tirma after Pyarelal Belchandan.

The Chief Minister spoke in detail on the new schemes being implemented by the state government with a target to increase the income of people. The survey work has begun and the unemployed youth will get their allowance.

Raipurians take out rally to protest crime against women



STAFF REPORTER ■
RAIPUR

Hundreds of people in Chhattisgarh's Raipur city on Sunday participated in a 3-km walk from Marine Drive (Telibandha Pond) to Ghadi Chowk to promote zero tolerance of crime

against women.

An estimated 7,000 people joined the event. Everyone took an oath not to tolerate crime against women in the society, an official statement said.

The aim behind the event was to connect more women

with the police so that they share their problems or talk about crime against them. State Women Commission Chairperson Dr Kiranmayi Nayak, Raipur Senior Superintendent of Police Prashant Agrawal and others attended the event.

CM pledges fiscal incentive to artists

STAFF REPORTER ■
DURG

Chhattisgarh Chief Minister Bhupesh Baghel on Sunday pledged an incentive of Rs 10,000 each to the dance committees. He sought suggestions on how to improve artists' economic condition.

He was participating in the concluding three-day state level 'Nacha Gammata Mahotsav' organised in memory of Dau Ramchandra Deshmukh at village Nikum. Baghel was on a visit to village Nikum as part of 'Bhent Mulaqat Abhiyan' event in Durg Rural Assembly.

He also released the book 'Chet Karo Tan Ke'. He also felicitated Padma Shri Domar Singh Kunwar and



Deepak Taram with memories.

Recalling Ramchandra Deshmukh, Baghel said he was the doyen of the art world of Chhattisgarh, and revived the culture.

Deshmukh trained dance artists and was instrumental in promoting the state's culture abroad.

He said the state government is making continuous efforts to promote the state's

culture. Local holidays have been announced to state based local festivals. Chhattisgarh Olympic Games were organised which registered 26 lakh contestants.

He spoke on increasing the paddy procurement per acre from 15 quintals to 20 quintals from next procurement season, details of government schemes benefiting the stakeholders.

Five Maoists held in Bastar

STAFF REPORTER ■
JAGDALPUR

Five Maoists involved in several incidents of violence were arrested in Kanker and Sukma districts in Bastar division of Chhattisgarh, police said on Sunday.

The Naxalites Sumand alias Suman Anchala, Sanjay Usendi and Parasram Thangul were apprehended by the District Reserve Guard (DRG) during a search operation in Koyelibeda police station limits on Sunday, Kanker Superintendent of Police Shalabh Sinha said.

They were involved in arson, planting explosives to



target security forces and other violent incidents in the area, he added.

Meanwhile, two Naxalites, including a woman, were nabbed at Maraiguda-Linganpalli Road Mobile Check Post (MCP) on Saturday.

Madvi Hinge and Madvi Masa were apprehended by a joint team of the Central Reserve Police Force's (CRPF) 208th Commando

Battalion for Resolute Action (CoBRA) battalion and District Force during an anti-Naxalite operation, Sukma Superintendent of Police Sunil Sharma said.

The two, who were active as militia members, were involved in three incidents of setting ablaze to vehicles engaged in construction works in the district last year, he added.

Couple, two toddlers found hanging in C'garh's Jashpur

STAFF REPORTER ■
JASHPUR

A tribal couple and their two minor children were found hanging from a tree on Sunday morning on outskirts of a village in Jashpur district in Chhattisgarh.

Raju Ram (28), his wife Bhinsarin Bai (22), their five-year-old daughter Devanti and three-year-old son Devan Sai were found hanging from a tree on the outskirts of Samarbar village in the Bagicha police station limits, Jashpur Senior Superintendent of Police D Ravishankar said.

The family resided in Samarbar village and belonged to Pahadi Korwa, a



particularly vulnerable tribal group (PVTG), the officer said.

Possibly, the couple killed their children before

committing suicide, he said, adding that the exact details will be known after a proper investigation, the official claimed.

Woman among six held with cannabis

STAFF REPORTER ■
MAHASAMUND

Chhattisgarh Police on Sunday seized a total 60.50 kg of cannabis valued at Rs 12.10 lakhs and arrested six persons including a woman from separate places in Mahasamund district who were allegedly transporting it from Odisha to Uttar Pradesh and Madhya Pradesh respectively.

M a h a s a m u n d Superintendent of Police Dharmendra Singh identified the accused as Ramesh Kumar Singh, Vindrawati alias Bindu alias Kanchan



Singh, Biharilal Dohar, Ram Bahor, Shivakant Kole and Deepak Patel. The first two hail from Uttar Pradesh and four others are from Madhya Pradesh.

The police intercepted Singh's car at the Temri Naka check post in the Komakhan police station limits, leading to the seizure of 35.34 kg

cannabis valued at Rs 7.10 lakhs as well as their arrest.

Similarly, the four men were held after the police intercepted their car at the Rehtikhol check post in the Singhoda police station limits. The cannabis, weighing 25 kg of Rs 5 lakhs, was seized from them, the officer said.

DM Awasthi appointed OSD

STAFF REPORTER ■
RAIPUR

The Chhattisgarh government has appointed retired Indian Police Service (IPS) officer DM Awasthi as Officer on Special Duty (OSD) on the contractual basis here, it was announced on Sunday.

A retired Director General of Police in the state's Anti-Corruption Bureau/Economic Offence Wing (ACB/EOW) DM Awasthi has been posted as an OSD in the Police Headquarters in Nava



Raipur, the order said.

A 1986 batch IPS officer Awasthi was made DGP of Chhattisgarh Police in December 2018.

IDFC FIRST Bank Limited
(Formerly known as IDFC Bank Ltd.) | CIN : L65110TN2014PLC097792
Registered Office - KRM Towers, 7th Floor, Harrington Road, Chetpet, Chennai- 600031.
Tel : +91 44 4564 4000 | Fax: +91 44 4564 4022
Authorized Officer - Mr. Swapnil Pandey | Contact Number - 7776067773

APPENDIX- IV-A (See proviso to rule 8 (6))
SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES
E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002
Notice is hereby given to the public in general and in particular to the Borrower (s) and Co-Borrower (s) as per column (ii) that the below described immovable properties as per column (iii) mortgaged/charged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of IDFC FIRST Bank Limited (formerly known as IDFC Bank Limited), will be sold on "As is where is", "As is what is", and "Whatever there is" on 20th Apr 2023 as described hereunder, for the recovery of amount due from Borrower (s) and Co-Borrower (s) as per column (i), due to IDFC FIRST Bank Limited (Formerly known as IDFC Bank Limited).

S. NO	(i) Demand Notice Date and Amount	(ii) Name Borrower (s) and Co-Borrower (s)	(iii) PROPERTY ADDRESS	(iv) Reserve Price Amount	(v) EMD Amount	(vi) Date and Time of Auction	(vii) Date and Time of EMD Auction
1	INR 22,93,177.89/- Demand Notice Dated: 10-02-2020	Mr. Vijendra Kumar Raungade & Mrs. Prachi Rajaramji Mahadule	All The Piece And Parcel Of The Property Consisting Of Plot No. 19 & 20, Area 2464 Sq. Ft., Kharsa No. 483/2, Ph. No. 14/9, Mouja - Kurud, Behind Rungta College, Tehsil & District - Durg, Chhattisgarh - 491001 Bounded: North : 25 Ft Way South : 25 Ft Way East : 25 Ft Way West : Plot No. 21 And 18	INR 8,50,000/-	INR 85,000/-	20th Apr 2023 11.00 TO 1.00 PM	19th Apr 2023

For detailed terms and conditions of the sale, please refer to the link provided in IDFC FIRST Bank website i.e. www.idfcfirstbank.com.
Disclaimer: Please note that the said notice is issued for sale of immovable property only and IDFC FIRST Bank Limited has no right to sale the movable assets, if any, present at the immovable property.
Sd/-
Authorized Officer
IDFC FIRST Bank Limited
(Formerly known as IDFC Bank Ltd.)
Date: 03.04.2023

